## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CP/154/CAA/2017

NAME OF THE TRANSFEROR.

: DYNACON EQUIPMENT PVT LTD

NAME OF THE TRANSFERRRE.

: KALAVAKARU ESTATES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL) DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1.

sheets krishaan petitionere for Me. T.K. Bhaika.

## ORDER

Counsel for the Petitioner present and submitted that the report of the Official Liquidator has been filed. But the report of RD is awaited and prayed for time. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** ghk